

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON
HAJ QUOTA TO PTOS

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Shri Mohammed Adeb

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) Whether it is a fact that this year there have been irregularities and malpractices in distribution of Haj quota to Private Tour Operators (PTOs), distribution and release of Government Haj quota and additional quota;
- (b) The details of Haj seats given to various States, State-wise;
- (c) Whether Government would order a high level inquiry into the matter;
- (d) The details of seats given to each Member of Parliament; and
- (e) The steps being taken to transfer this subject to Ministry of Minority Affairs?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SMT. PRENEET KAUR)

(a) No.

(b) The details of the Haj seats released to various States/Union Territories through Haj Committee of India are attached at Annexure-I State/Union Territory-wise.

(c) Does not arise.

(d) The efforts are made to allocate minimum two seats to each Hon`ble Member of Parliament subject to the condition that the recommendations have been received from the concerned Member of Parliament and availability of sufficient number of seats under Government quota. Haj 2009 process is presently underway.

(e) There is no proposal for transfer of this subject to Ministry of Minority Affairs.